



copy of reply is received. Mr. Anand, undertakes to file service affidavit during course of the day.

In the meanwhile, let copy of this order be served on all respondents in IA No. 1663/ND/2021. The respondents in the said IA shall file reply within two weeks, failing which, right to file reply will be closed.

List the matter for hearing on 25.05.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**